

ITEM NO.60

COURT NO.11

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 7212/2017

M/S. SANGHI INFRASTRUCTURE M.P. LTD.

Petitioner(s)

VERSUS

UNION OF INDIA AND ANR.

Respondent(s)

Date : 06-11-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL  
[IN CHAMBER]

For Petitioner(s) Mr. Naveen Kumar, AOR  
Mr. Nishi Kant Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Two weeks' time is granted to the learned counsel for the petitioner to comply with the office report dated 8<sup>th</sup> September, 2017, failing which, the writ petition shall stand dismissed without further reference to the Court.

(MADHU BALA)  
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)  
BRANCH OFFICER